

to control crime^b on the Railways by providing escorts on trains, surveillance over criminals, arresting and prosecuting them in specific cases. Railway Protection force is assisting the Government Railway Police in this regard.

Untouchability and Improvement in Socio-economic Conditions of Harijans

2483. SHRI JAIPAL SINGH KASHYAP : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have made any critical analysis of the achievements made so far in the eradication of the practice of untouchability and improvement in socioeconomic conditions of Harijans in the Country; and

(b) if so, the details thereof stating the names of the States that have failed in the enforcement of the Protection of Civil Rights Act to achieve the desired results and reaction of the Government with regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b) A copy of the annual report on the working of the Protection of Civil Rights Act is laid on the table of both Houses of the Parliament every year. So far, four such reports covering 1977 to 1980 have been placed on the Table of the House. These reports inter-alia cover details of various measures, undertaken by the central & State Govts. for eradication of untouchability.

Besides the annual report on the working of the Provisions of the PCR Act, the annual Reports of the Commissioner for SC & ST also contain a critical analysis of the progress made so far in the eradication of the practice of untouchability. Copies of the reports are laid on the table of both the House of Parliament. Last report of the Commissioner for SC & ST covering the periods 1979-80 & 1980-81 and the

Second]Report of [the Commission for SC & ST for 1979-80 were placed on the Table of Lok Sabha on 11.8.82 and on the Table of the Rajya Sabha on 13.8.82.

Universalisation of Elementary and Adult Education in U.P.

2484. SHRI ZAINUL BASHER : SHRI ASFAQ HUSSAIN :

Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that U.P. and Assam are lagging behind other States in achieving the goal of universalisation of elementary education and adult education by 1990 as set out by the Prime Minister's new 20-Point Programme ;

(b) if so, the causes for the slow progress of education in U.P. ; and

(c) the steps proposed to be taken to improve the situation ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) to (c) Although U.P. and Assam are below the All India average in elementary education enrolment and U.P. is below this average in literacy rate as well it cannot be stated that they are lagging behind with reference to the goals of the 20 Point Programme to be achieved by 1990 in respect of elementary education and adult education. According to the Mid-term Appraisal of the Sixth Five-Year Plan. U.P. and Assam likely to achieve the overall enrolment targets in elementary education, although there is slow progress in U.P. in respect of girls' education.

The main causes of slow progress of education in U.P. are socio-economic factors and inadequate motivation among adult learners.

The Sixth Five-Year Plan has

identified in detail several strategies to be adopted by the States for speeding up the programmes of universalisation of elementary education and removal of adult illiteracy. Within the overall constraint of resources, priority is also accorded in making allocations for these programmes. The performance of the States in these areas is kept under constant review by the Planning Commission and the Ministry of Education who have also suggested several measures to States for speeding up universalisation of elementary education and adult literacy.

Infiltration From Bangladesh

2485. SHRI MADHAVRAO SCINDIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of infiltrators from Bangladesh apprehended during the first nine months of 1983 ;

(b) the steps taken during the period for preventing the infiltration and for detecting and deporting the infiltrators ; and

(c) in which areas and States the infiltrators were detected ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c) The information is being collected and will be laid on the Table of the House.

गरीबी रेखा से नीचे और उसके

ऊपर रहने वाले लोगों की

प्रति व्यक्ति औसत आय

2486. श्री राम विलास पासवान :

क्या योजना मन्त्री यह बताने की कृपा करेंगे कि :

(क) गरीबी रेखा से नीचे रहने वाले और उसके साथ-साथ उसमें ऊपर रहने वाले लोगों की प्रति व्यक्ति वार्षिक औसत आय कितनी है ; और

(ख) कुवैत, अमरीका, कनाडा, रूस, चीन और पाकिस्तान के लोगों की अलग-अलग प्रति व्यक्ति वार्षिक औसत आय कितनी है ?

योजना मन्त्री (श्री एस० बी० चव्हाण) : (क) आय से सम्बन्धित आंकड़े उपलब्ध न होने के कारण गरीबी की रेखा के अनुमान खपत सम्बन्धी आंकड़ों पर आधारित होते हैं। इसलिए गरीबी की रेखा से नीचे और ऊपर रहने वाले व्यक्तियों की औसत प्रति व्यक्ति वार्षिक आय को बताना संभव नहीं है।

(ख) औसत प्रति व्यक्ति आय (यू० एस० डालरों में प्रति व्यक्ति सकल राष्ट्रीय उत्पाद के रूप में और जैसाकि विश्व बैंक की अद्यतन विश्व विकास रिपोर्ट 1983 में बताया गया) नीचे दी गई है :

देश

प्रति व्यक्ति सकल राष्ट्रीय उत्पाद

(1981 यू० एस० डालर)

1.	भारत	260
2.	कुवैत	20,900
3.	अमेरिका	12,820
4.	कनाडा	11,400
5.	रूस	उपलब्ध नहीं
6.	चीन	300
7.	पाकिस्तान	350